

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1657

TO BE ANSWERED ON AUGUST 01, 2024

IN-SITU SLUM REHABILITATION (ISSR) UNDER PMAY-U

NO. 1657. SHRI ESWARASAMY K:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of physical progress of In-Situ Slum Rehabilitation (ISSR) under PMAY-U since its inception, State-wise including Tamil Nadu;**
- (b) the details of the funds allocated and released so far for ISSR under PMAY-U since its inception, State-wise;**
- (c) whether the Government is aware of the unoccupied houses under the ISSR scheme and if so, the details thereof; and**
- (d) the steps taken/being taken by the Government to address the above mentioned inoccupancy?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).**

Based on project proposals submitted by the State/UT Governments under PMAY-U, as on 22.07.2024, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded, of which 85.04 lakh are completed and 81.67 lakh are occupied. The remaining houses are at different stages of construction. States/UTs are encouraged to improve occupancy of houses under AHP/ISSR verticals of PMAY-U by providing civic infrastructure and ensuring allotment to beneficiaries on priority. The construction period of projects under AHP/ISSR verticals is between 12-36 months from the date of approval. The Ministry conducts rigorous review on monthly basis with States/UTs to complete the remaining houses within the stipulated timeframe. However, the scheme has been extended till 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

The State-wise details of houses sanctioned, grounded, completed and occupied along with Central Assistance approved and released under all verticals of PMAY-U along with ISSR, since its inception, including in the State of Tamil Nadu is at Annexure I.

Further, State-wise details of houses sanctioned, grounded, completed and occupied along with Central Assistance approved and released under ISSR vertical of PMAY-U, since its inception, including in the State of Tamil Nadu is at Annexure II.

Annexure I referred in reply to LS USQ No. 1657 due for answer on 01.08.2024

State-wise details of houses sanctioned, grounded, completed and occupied along with Central Assistance approved and released under all verticals of PMAY-U, since its inception, including ISSR in the State of Tamil Nadu

S. No.		Name of the State/UT	Physical Progress of Houses (Nos.)				Financial Progress in respect of Central Assistance (₹ in crore)	
			Sanctioned	Grounded	Completed	Occupied	Approved	Released
1	States	Andhra Pradesh	21,37,028	19,90,937	9,73,837	8,75,913	32,568.27	23,800.26
2		Bihar	3,14,477	3,05,811	1,47,979	1,47,979	4,950.45	3,368.00
3		Chhattisgarh	3,02,663	2,89,128	2,38,894	2,16,655	4,810.98	4,088.81
4		Goa	3,146	3,146	3,145	3,145	74.76	75.04
5		Gujarat	10,05,204	9,83,778	9,18,185	8,74,699	21,064.34	19,805.76
6		Haryana	1,15,034	93,153	68,114	68,114	2,171.64	1,673.50
7		Himachal Pradesh	12,758	12,668	10,705	10,653	215.95	202.02
8		Jharkhand	2,29,156	2,13,534	1,42,810	1,39,893	3,603.31	2,987.87
9		Karnataka	6,38,121	5,73,160	3,69,449	2,97,655	10,614.43	7,168.29
10		Kerala	1,67,322	1,47,721	1,23,453	1,23,352	2,781.18	2,293.45
11		Madhya Pradesh	9,61,147	9,49,265	8,01,068	7,89,875	15,930.45	15,284.69
12		Maharashtra	13,64,923	11,16,949	8,55,339	7,86,399	25,548.21	19,323.37
13		Odisha	2,03,380	1,80,647	1,47,148	1,43,608	3,176.98	2,479.75
14		Punjab	1,32,235	1,16,264	83,894	83,842	2,342.54	1,825.79
15		Rajasthan	3,19,863	2,64,357	1,91,971	1,84,966	5,891.46	4,693.97
16		Tamil Nadu	6,80,347	6,63,430	5,70,294	5,16,225	11,185.30	10,135.67
17		Telangana	2,50,084	2,44,219	2,24,659	1,64,862	4,475.66	3,718.27
18		Uttar Pradesh	17,76,823	17,33,051	15,47,101	15,18,668	27,962.68	26,065.17
19		Uttarakhand	64,391	60,160	34,504	33,560	1,176.51	940.86
20		West Bengal	6,68,953	6,12,998	4,00,257	4,00,161	10,773.50	7,675.93
Sub-total (States)			1,13,47,055	1,05,54,376	78,52,806	73,80,224	1,91,318.59	1,57,606.50
21	North East States	Arunachal Pradesh	8,499	8,070	7,753	6,217	182.38	161.18
22		Assam	1,76,643	1,60,473	1,02,712	1,02,712	2,674.26	2,065.73
23		Manipur	56,037	48,657	14,699	14,699	841.39	471.91
24		Meghalaya	4,758	3,793	1,632	1,632	72.35	43.31
25		Mizoram	39,605	39,215	11,069	11,069	607.8	447.22
26		Nagaland	31,860	31,841	22,850	22,818	503.91	393.41
27		Sikkim	316	316	202	202	6.13	7.09
28		Tripura	92,854	84,751	74,049	74,049	1,494.35	1,273.47
Sub-total (N.E. States)			4,10,572	3,77,116	2,34,966	2,33,398	6,382.57	4,863.31
29	Union Territories	A&N Islands	376	376	47	47	5.84	2.93
30		Chandigarh	1,256	1,256	1,256	1,256	28.78	28.78
31		D&NH and D&D	9,947	9,947	9,230	7,992	214.4	200.27
32		Delhi	29,976	29,976	29,976	29,976	692.53	692.53
33		J&K	47,040	42,894	24,244	24,244	724.94	483.48
34		Ladakh	1,307	1,014	843	843	30.22	24.05
35		Lakshadweep	-	-	-	-	-	-
36		Puducherry	15,995	15,271	9,994	9,994	254.12	223.19
Sub-total (UTs)			1,05,897	1,00,734	75,590	74,352	1,950.84	1,655.23
Grand Total			118.64 Lakh	114.33 Lakh*	85.04 Lakh*	81.67 lakh*	2.00 Lakh Cr.	1.64 Lakh Cr.

* Includes grounded (4.01 lakh)/ completed (3.41 lakh)/ occupied (4.80 lakh) houses of JnNURM during mission period.

Annexure II referred in reply to LS USQ No. 1657 due for answer on 01.08.2024

State-wise details of houses sanctioned, grounded, completed and occupied along with Central Assistance approved and released under ISSR vertical of PMAY-U, since its inception, including in the State of Tamil Nadu

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)				Financial Progress in respect of Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded	Completed	Occupied	Sanctioned	Released	
1	Andhra Pradesh	1,617	1,617	212	82	41.26	32.87	
2	Bihar	6,502	6,502	5,465	5,465	179.43	161.70	
3	Chhattisgarh	300	300	300	300	6.09	13.54	
4	Goa	-	-	-	-	-	-	
5	Gujarat	61,794	54,194	34,965	30,701	725.80	373.05	
6	Haryana	2,452	2,085	1,802	1,802	153.26	119.28	
7	Himachal Pradesh	64	64	64	12	5.89	9.21	
8	Jharkhand	2,986	2,986	2,846	2,762	73.78	73.40	
9	Karnataka	22,203	22,203	20,980	19,443	611.04	540.35	
10	Kerala	1,183	1,183	731	731	35.84	37.43	
11	Madhya Pradesh	7,562	7,562	6,940	6,297	214.55	183.92	
12	Maharashtra	1,44,820	85,660	52,538	11,225	1,448.20	-	
13	Odisha	8,897	8,497	5,976	3,810	183.88	170.88	
14	Punjab	1,025	-	-	-	10.25	7.88	
15	Rajasthan	14,492	14,492	12,921	12,149	239.48	225.14	
16	Tamil Nadu	4,763	4,763	4,763	4,763	132.14	123.70	
17	Telangana	256	256	256	256	4.75	62.38	
18	Uttar Pradesh	5,490	5,490	5,439	5,375	190.67	172.07	
19	Uttarakhand	2,536	2,536	2,270	2,270	104.30	107.48	
20	West Bengal	442	442	192	192	14.08	11.58	
Sub- total (States):-		2,89,384	2,20,832	1,58,660	1,07,635	4,374.69	2,425.86	
21	North East States	Arunachal Pradesh	1,536	1,536	1,536	-	77.39	77.39
22		Assam	108	64	-	-	1.08	-
23		Manipur	-	-	-	-	-	-
24		Meghalaya	-	-	-	-	-	-
25		Mizoram	142	142	142	142	9.49	9.30
26		Nagaland	1,054	1,054	702	670	41.68	41.67
27		Sikkim	-	-	-	-	-	-
28		Tripura	3,005	3,005	1,929	1,929	77.92	59.94
Sub- total (N.E.States) :-		5,845	5,801	4,309	2,741	207.56	188.30	
29	Union Territories	A&N Island	-	-	-	-	-	
30		Chandigarh	-	-	-	-	-	-
31		DNH & DD	-	-	-	-	-	-
32		Delhi	-	-	-	-	-	-
33		J&K	-	-	-	-	-	-
34		Ladakh	369	77	62	62	15.98	11.56
35		Lakshadweep	-	-	-	-	-	-
36		Puducherry	-	-	-	-	-	-
Sub- total (UT):-		369	77	62	62	15.98	11.56	
Grand Total:-		2,95,598	2,26,710	1,63,031	1,10,438	4,598.23	2,625.72	